

ITEM NO.43

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Transfer Petition(s) (Civil) No(s). 1623/2023

SHAZDA KHATOON

Petitioner(s)

VERSUS

KHURSHID AHMAD & ANR.

Respondent(s)

IA No. 116596/2023 - EX-PARTE STAY

IA No. 116599/2023 - EXEMPTION FROM FILING O.T.)

Date : 11-03-2024 These matters were called on for hearing today.

For Petitioner(s)

Mr. Anilendra Pandey, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Despite service of notice on respondent No. 2, there is no appearance.

Await service report in respect of respondent No.1 from the concerned Trial Court.

List again on 3.5.2024.

PRADIP Y. LADEKAR
Registrar

MG